



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.180/9/HDB/2017
NAME OF THE COMPANY	BGR Energy Systems Limited
NAME OF THE PETITIONER(S)	Tecpro Systems Ltd
NAME OF THE RESPONDENT(S)	BGR Energy Systems Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Blupesh do. R. Raglumandon Rao	Advocat	99666 22805	131

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

CP disposed of by separate orders.

Member (T)

Member (J)